

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre ... Appellant(s)  
Vs.  
Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Ms. Aadishree Chakraborty**

**Counsel for the Respondent(s) : Mr. Varun Pathak for R-2**

**ORDER**

Six weeks' time is granted to file reply/objections, if any.

List the matter on **15.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**